

the cottons (Jayadhan and Laxmi) grown in Koppal, Yelburga and Kushtagi taluks of Raichur District should be considered to be in the same class as cottons grown in Dharwar District. This suggestion was adopted at the time of formulating the cotton price policy for the 1961-62 season.

(d) It is understood that the Government of Mysore propose to revise the Dharwar protected area of the State so as to include in it Koppal and Yelburga taluks as well as Kushtagi taluk of Raichur District.

Shri Sivamurthi Swami: May I know whether any complaint has been received by the Government to the effect that cotton worth crores of rupees has been left unsold age-long at Gadag which is the only market for the Raichur district?

Shri Manubhai Shah: That is not the matter under dispute. What the cultivators have represented to us was that the two taluks should be included in the whole area so that they could have freedom. We ourselves have recommended to the Mysore State Government and as I have already mentioned in the answer, they are going to accept it.

Shri Sivamurthi Swami: In view of the answer given by the Minister, may I know whether he will revise or amend the Central Act?

Shri Manubhai Shah: This is not under the Central Act. It is under the Mysore Protected Area Act, and it is for the State Government to restrict, if they so chose, the movement of kapas from one area to another. We ourselves after examining the representation of the growers have recommended to the State Government to accept the plea of the farmers so that freer movement of cotton is assured.

Re. S.N.Q. No. 10

Mr. Speaker: Short Notice Question. Shri Ram Sewak Yadav—Absent.

Shri S. M. Banerjee: Will the answer be laid on the Table?

Mr. Speaker: It will be laid on the Table of the House.

WRITTEN ANSWER TO QUESTION

Automatic Looms

*886. **Shri A. S. Saigal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have decided that licences for installation of automatic looms would be granted only if 75% of the additional production on these looms would be exported; and

(b) if so, whether India will be in a position to stand the competition in overseas markets because our cost of production will be higher in comparison with other countries?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):

(a) and (b). A statement is laid on the Table of the House.

STATEMENT

Automatic looms are being licensed both for expansion as well as for replacement. In the former case, under the present policy, applicants who undertake to export 75% of the production of these looms are being given preference. Although Indian textiles are meeting with increasing competition in foreign markets, it is expected that units equipped with modern automatic machinery will be in a better position to sell their goods in such markets than units without such equipments.

Jharahi river in Nepal

*890. { **Dr. Mahadeva Prasad:**
Shri D. N. Tiwary:
Shri Shree Narayan Das:
Shri A. S. Saigal:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the District Governor of Bhairahava in

Western Nepal is implementing a plan to divert the course of Jharahi river;

(b) whether Government apprehend that the implementation of the above-mentioned diversion of the river would seriously hit Rajabari and Manikapur villages in Gorakhpur District, in rains; and

(c) if so, what steps Government have taken in this regard?

The Parliamentary Secretary to the Minister of External Affairs (Shri D. Ering): (a) There was a report to this effect in newspapers; official confirmation has not been received.

(b) and (c). Full information has been called for from the authorities/experts concerned and will be laid on the table of the House in due course.

Pay Scales for restaurant workers in Delhi

***892. Shri Bhagwat Jha Azad:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Industrial Tribunal, Delhi has ordered introduction of regular pay scales for workers in Delhi's restaurants and hotels; and

(b) whether the managements are unwilling to introduce the same?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes, in respect of twelve hotels and restaurants.

(b) Government have received no representation regarding any difficulty in implementing the award.

Hospitals under Employees' State Insurance Scheme in Kerala

***894. Shri P. Kunhan:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have taken steps for setting up hospitals for the industrial labourers under the Employees' State Insurance Scheme in Kerala;

(b) if so, the steps taken so far; and

(c) whether Government propose to construct any hospital in Kerala during the Third Five Year Plan period?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) and (c). A 24 bed annexe has already been constructed in a T.B. Hospital and land is being acquired for construction of a 100-bedded T.B. Hospital. In addition, 3 cottage hospitals are also proposed to be constructed during the 3rd Plan period.

Overseas Purchase Organisation

***895. Shri D. C. Sharama:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is proposed to rationalise Overseas Purchase Organisations with a view to effect savings;

(b) whether a report has been submitted by the Secretary, Ministry of Works, Housing and Supply, in regard to the working of India's overseas purchase organisations in London and Washington which has been accepted by Government; and

(c) if so, its main recommendations and the steps taken to implement the same?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) Yes.

(b) Yes.

(c) The Secretary in his Report has recommended measures for the simplification and streamlining of purchase and inspection procedures. He has also recommended transfer of certain items of work at present performed by the overseas Missions to the Directorate General of Supplies and Disposals New Delhi. The measures suggested will result in the reduction of a number of posts in the India Store Department, London.